

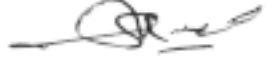
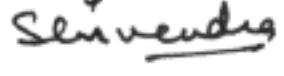
National Company Law Tribunal

Allahabad Bench

CP NO. 26/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2018

NAME OF THE COMPANY: M/s Kashi Continental Pvt Ltd vs ROC
SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act of 2013.

Sl. NO.	Name	Designation	Representation	Signature
1.	Shivendra Kumar Diwedi	Advocate	Applicant	
2.	SHIVENDRA BAHADUR CGSC		ROC	

CA No. 26/ALD/2018

Sri Shireesh Kumar Diwedi, proxy for Chandan Agarwal for the petitioner counsel.

The present case is filed as a fresh case under section 252(3) Companies Act, 2013.

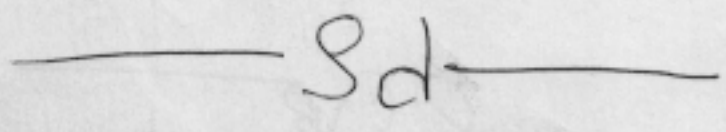
Since, today the Central Govt. Standing Counsel representing the ROC, Kanpur is present. Hence, petitioner is directed to serve a copy of this order along with a copy of the petition to the ROC, Kanpur and to provide further a spare copy to learned CGSC.

The Respondent is directed to file its comments/objection, if any, to the present petition by four weeks.

The matter to be listed on 9th March, 2018.

Date: 01/02/2018

Typed by
Jyoti
(Stenographer)



H.P. Chaturvedi,
Member(Judicial)